

(1880) 02 AHC CK 0001

Allahabad High Court

Case No: None

Ram Dial

APPELLANT

Vs

Parshadi Lal

RESPONDENT

Date of Decision: Feb. 13, 1880

Citation: (1880) ILR (All) 744

Hon'ble Judges: Spankie, J; Pearson, J

Bench: Division Bench

Judgement

Pearson, J.

The grounds of appeal are overruled by the Full Bench decision in Sheo Prasad Lal v. Thakur Rai H.C.R. N.W.P. 1868 p. 254, and it does not appear to us that the Appellate Court's action and order contravened the provisions of Section 214, Act X of 1877. The appeal is dismissed with costs.